

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1091(ND)2018

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.08.2019.**

**NAME OF THE COMPANY: M/s. Pro Sportify Pvt. Ltd. V/s. M/s. Vivid IT
Solutions Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

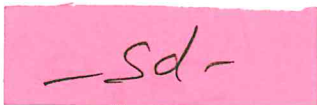
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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Present: None

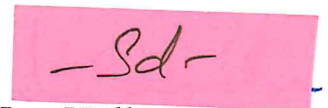
ORDER

Preliminary report has been filed by Liquidator vide CA 1035/2019. The same is taken on record.

No further directions are called for.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**